

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 20.08.2020

Appeal No. 185 of 2020

Nishat Shailesh Gupte ...Appellant
Versus
Securities and Exchange Board of India ...Respondent

Mr. Vinay Chauhan, Advocate with Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India and Mr. Nishat Gupte in person for the Appellant.

Mr. Mustafa Doctor, Senior Advocate with Mr. Anubhav Ghosh and Mr. Ravishekhar Pandey, Advocates i/b The Law Point for the Respondent.

ORDER:

1. We have heard Shri Vinay Chauhan, the learned counsel assisted by Shri K.C. Jacob for the appellant and Shri Mustafa Doctor, the learned senior counsel assisted by Shri Anubhav Ghosh and Shri Ravishekhar Pandey for the respondent through video conference. The present appeal has been filed against an order of the Whole Time Member of SEBI. During the pendency of the appeal, an application has been filed before SEBI for settlement, which application is pending consideration before the respondent.
2. In the light of the aforesaid, the hearing of the appeal is adjourned for a period of three weeks.

3. List on September 14, 2020 on which date the settlement, if any, may be intimated to the Tribunal.

4. We also direct all the parties to approach the Registrar of this Tribunal 48 hours before the date fixed in order to find out as to whether the present appeal would heard through video conference or through physical hearing depending on the prevailing situation.

5. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

Sd/-
Justice M.T. Joshi
Judicial Member

20.08.2020
msb